

Grade II Stenographers in Office of Director General of Ordnance Factories

9637. SHRI HEM RAJ : Will the Minister of DEFENCE be pleased to lay on the Table, a copy of the Memo served to grade II stenographers by the Office of the Director General, Ordnance Factories at the time of redesignating the former as Assistants and state the extent upto which it was complied with by both the parties as on the 20th April, 1969 ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : A copy of the Memo is laid on the Table of the House. [Placed in Library. See. No. LT-1167/69.] Information as to the extent upto which it was complied with by both the parties as on the 20th April, 1969, is being collected and will be laid on the Table of the House.

Promotions in Office of Director General of Ordnance Factories

9638. SHRI HEM BARUA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that in the Office of the Director General of Ordnance Factories, four posts of superintendents were exclusively reserved to be filled by grade II stenographers after trial as Assistants for a period of two years ;

(b) if so, the reasons for promoting a grade I stenographer against the aforementioned reserved posts without trying him as an Assistant ; and

(c) the manner in which Government propose to compensate the number of posts reserved for grade II stenographers ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) No, Sir. The posts of Superintendents in the office of the Director General of Ordnance Factories, Calcutta are filled by Stenographers, Grade I, and by Stenographers, Grade II, who have worked for two years as Assistants.

(b) and (c). Do not arise.

Trade Delegations from Philippines

9639. SHRI R. BARUA :
SHRI CHENGALARAYA
NAIDU :
SHRI N. R. LASKAR :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that a trade delegation from Philippines visited India in April this year ;

(b) if so, the subjects discussed ;

(c) whether any trade agreement has been signed between the two countries ; and

(d) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). Yes, Sir. A Goodwill and Trade Mission from the Philippines—sponsored by the Trade Missions Club of Manila visited New Delhi for 3 days during April, 1969, on their way to certain Scandinavian and West European countries. They held discussions with officials of the Government of India and the Federation of Indian Chambers of Commerce and Industry on matters of mutual interest. The discussions centred round developing closer trade contracts, and exploring the areas which offered opportunities for increased trade including joint ventures. Visits to some of the industries in and near Delhi were also arranged so that they could see for themselves the quality of our export products.

(c) and (d). No agreement was signed during the visit of the above Mission. However, Trade Agreement between the Government of India and the Government of Philippines was concluded on March 26, 1968, copies of which are available in the Parliament Library.

Import of cotton from Sudan

9640. SHRI K. P. SINGH DEO : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :